

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-51/1997/4504/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri P.K. Bora,  
District & Sessions Judge,  
Darrang, Mangaldai,

Dated Guwahati, the 1<sup>st</sup> December, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ(D) 4965 dtd. 27.11.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 01.12.2020 along with station leave permission, with your official vehicle, at your own cost, from the evening of 27.11.2020 till the morning of 03.12.2020, has been granted. The Civil Judge and Assistant Sessions Judge, Darrang, Mangaldai and in his absence the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence any other officer who will be in charge of the office of the Chief Judicial Magistrate, Darrang, Mangaldai shall be in charge of your Court & office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/97/4505/A, dated 1.12.2020**  
Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

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